

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6367
ANSWERED ON:05.05.2015
NGT DIRECTIVES
Singh Shri Rama Kishore

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal (NGT) has recently revoked its previous order to ban all diesel vehicles more than ten years old in the NCT of Delhi and NCR;
- (b) if so, whether the Government has reviewed the suggestions given by the NGT regarding parking, carpooling, registration charge, power projects in the country as well as section 15 as the National Green Tribunal Act, 2010; and
- (c) if so, the details thereof and the action taken and penalty imposed by the NGT against the industries and others causing pollution across the country particularly in Bihar during the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) The Hon'ble National Green Tribunal (NGT) vide its order dated April 7, 2015 in the matter of "Shri Vardhaman Kaushik Vs. Union of India" has directed for phasing out of the 10 year old diesel vehicles in Delhi / National Capital Region (NCR). The direction of the Hon'ble NGT is to be implemented by the Ministry of Road Transport and Highways being a nodal agency for such matters and other concern State agencies. Further, the Hon'ble NGT in the same matter vide its order dated April 13, 2015 has given time of 15 days to the government for implementing its order on banning 10 year old diesel vehicles in Delhi/NCR. On 30th April, 2015, the Hon'ble NGT has further extended stay on Ban on Diesel vehicles in Delhi till May 18, 2015. As regards the parking, carpooling, registration charge, etc. requisite steps are being taken by the Ministry of Urban Development, Ministry of Road Transport and Highways, Ministry of Petroleum and Natural Gases including concerned State authorities. The environmental standards of thermal power plants are being revisited by Central pollution Control Board and information relating to industries penalized by the Hon'ble NGT causing pollution across the country including Bihar is being collected.